

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3919  
ANSWERED ON:30.04.2012  
TRANSLOCATION OF JUMBOS  
Dhruvanarayana Shri R.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any request from the State Government of Karnataka to translocate jumbos in the State;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to(c) A request was received from the Government of Karnataka during September, 2011 for permission of the Central Government to capture and translocate 25 elephants from Alur Taluk of Hassan District to Cauvery Wildlife Sanctuary. The permission to capture and translocate these elephants was accorded to the State Government during November, 2011, subject to laid down conditions. No action in furtherance of the permission has, however, been taken by the State Government in view of the orders passed by the Hon'ble High Court of Karnataka in Writ Petition (Civil) No. 14029 of 2008.